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BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

T.P.No.110/KB/2017
C.P-693/2016

Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 17th November 2017, 10.30 A.M

Name of the Company		Shivangan Tie up Pvt.Ltd	
Under Section		391(2),394	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. TIAINLA
Dy Director


O/O RD (ER)
Ministry of
Corporate Affairs


17.11.17

ORDER

No one is present from the petitioner's side. Ms. Tiainla, Dy. Director from O/o Regional Director, Eastern Region, Ministry of Corporate Affairs, Kolkata representing the Central Govt. are present.

List on 13/12/2017.


(Jinan K.R.)
Member (J)


(Vijai Pratap Singh)
Member (J)